

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(THIRTY-FIFTH REPORT)

(Presented on 10-3-1987)

The Business Advisory Committee held a sitting on Tuesday, the 10th March, 1987.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion and voting on Demands for Grants (Railways) for 1987-88. | |
| (2) Discussion and voting on Supplementary Demands for Grants (Railways) for 1986-87 | |
| (3) Discussion and voting on Demands for Excess Grants (Railways) for 1984-85. | 2 hours |
| (4) Discussion on the Resolution regarding recommendations made by the Railway Convention Committee. | |
| (5) Discussion on the Resolution seeking approval of the Ministers' (Allowances, Medical Treatment and other Privileges) Amendment Rules, 1987. | ½ hour |
| (6) The Khadi and Village Industries Commission (Amendment) Bill, 1987, as passed by Rajya Sabha.
(Consideration and passing) | 2 hours |
| (7) Discussion and voting on Demands for Grants (General) for 1987-88 in respect of following Ministries/Departments:— | |
| (i) Agriculture | 8 hours |
| (ii) Commerce | 5 hours |
| (iii) Defence | 5 hours |
| (iv) Energy | 5 hours |
| (v) External Affairs | 6 hours |
| (vi) Food and Civil Supplies | 5 hours |
| (vii) Home Affairs | 8 hours |
| (viii) Human Resource Development | 6 hours |
| (ix) Industry | 5 hours |
| (x) Information and Broadcasting | 5 hours |
| (xi) Petroleum and Natural Gas | 5 hours |
| (xii) Steel and Mines | 5 hours |
| (xiii) Water Resources | 5 hours |
| (xiv) Labour | 5 hours |

[P.T.O.]

(xv) Civil Aviation	4 hours
(xvi) Textiles	4 hours
(xvii) Urban Development	4 hours
(xviii) Welfare	4 hours
(xix) Surface Transport	4 hours
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TOTAL:	98 hours

(8) The Finance Bill, 1987 15 hours
 (Consideration and passing) (To be completed by
 29th April, 1987).

3. The Committee further recommend that discussion and voting on the Demands for Grants in respect of the Budget (General) for 1987-88 may commence from Monday, the 23rd March, 1987 and conclude on Friday, the 24th April, 1987 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 3-30 P.M. on Friday, the 24th April, 1987.

NEW DELHI;
March 10, 1987
 Phalguna 19, 1908 (Saka)

BAL RAM JAKHAR
 Chairman,
 Business Advisory Committee.